## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3522 ANSWERED ON:04.08.2014 ENROLMENT OF WOMEN VOTERS Muddahanumegowda Shri S.P.

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the number of women on the Electoral Roll of the country is far less than men;
- (b) if so, the details thereof. Slate-wise, particularly in respect of Karnataka and the reasons therefor;
- (c) whether the records need to be corrected by enrolling the women voters; and
- (d) if so, the steps taken/proposed to be taken by the Government in this regard?

## **Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d): The Information is being collected and will be laid on the Table of the House.